

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (Crl.) No(s). 13465/2025

[Arising out of impugned final judgment and order dated 29-04-2025 in CRA No. 9582/2023 passed by the High Court of Madhya Pradesh at Gwalior]

SURAJPAL SINGH JADON

Petitioner(s)

VERSUS

PRASHANT SIKARWAR & ORS.

Respondent(s)

IA No. 202511/2025 - EXEMPTION FROM FILING O.T.

Date : 06-10-2025 This matter was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ARAVIND KUMAR
HON'BLE MR. JUSTICE N.V. ANJARIA

For Petitioner(s) Ms. Kajal Sharma, AOR
Mr. Rajiv Bakshi, Adv.

For Respondent(s) Mr. Abhimanyu Singh Ga, Adv.
Mr. Yashraj Singh Bundela, AOR
Mrs. Pratima Singh, Adv.
Ms. Saloni Singhal, Adv.
Mr. Arpit Garg, Adv.

Mr. Ranjay Kumar Dubey, AOR

UPON hearing the counsel the Court made the following
O R D E R

At the request of learned counsel for the respondent(s),
list after two weeks.

(NIRMALA NEGI)
ASTT. REGISTRAR-cum-PS

(AVGV RAMU)
COURT MASTER (NSH)